

**F. No. J-11016/1/2017-Judicial (Part-5)**  
**Government of India**  
**Ministry of Law and Justice**  
**Department of Legal Affairs**  
**Judicial Section**  
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Shastri Bhawan, New Delhi,  
Dated 15<sup>th</sup> January, 2018

**ORDER**

The President is pleased to **engage** following four Advocates as Group 'A' Panel Counsel and one Advocate as Group 'C' Panel Counsel for conducting Central Government litigation before Supreme Court of India, as shown in table 'A' below, for a period of three years from the date of this order or until further orders, whichever is earlier. The President is also pleased to extend the term of Shri Syed Shahid Hussain Rizvi, Group 'A' Panel Counsel for Supreme Court of India, as shown in table 'B' below, and whose name is occurring in this Department's earlier Order No. 21(1)/2014-Judl. (Pt.) dated 11.12.2014 regarding empanelment of Advocates for Supreme Court of India, in the list of Group 'A' at serial number 154, with effect from **11.12.2017** for a further period of three years or until further orders, whichever is earlier:

**Table 'A'**

**SUPREME COURT OF INDIA**

Sl. No.	Name of Advocates	Contact details	Enrollment number
<b>Fresh empanelment as Group 'A' Panel Counsel</b>			
1.	Ms. Uttara Babbar	B-4/141, LGF Safdarjung Enclave, New Delhi-110029. Mob: 9871255883 Email: uttara.babbar@gmail.com	D/1055/2002
2.	Mr. V. Shyamohan	A1/62, LGF, Safdarjung Enclave, New Delhi. Mob: 9999906397 Tel. 011-45502526 Email: shyamohan@gmail.com	K/824/2006
3.	Shri Himanshu Shekhar	B-11, Sagar Apartments, 6, Tilak Marg, New Delhi-1. Mob: 9310116418 Tel. 011-23381886, 23387802 Email: himanshu3161@yahoo.com	D/380/1989
4.	Mrs. Archana Pathak Dave	J-423, Gaur Grandeur, Sector-119, Noida, U.P. Mob: 9971222581 Email: archana.p.dave@gmail.com	R/1641/2003
<b>Fresh empanelment as Group 'C' Panel Counsel</b>			
5.	Miss Ushasri Gavarraju	73, New Moti Bagh, New Delhi. Mob: 9643049476 Email: usha277@yahoo.com	AP/2682/2017

*Indy Kumar*  
15-1-18

Table 'B'

SUPREME COURT OF INDIA

Extension of term as Group 'A' Panel Counsel

Name of Advocates	Contact details	Enrollment number
Mr. Syed Shahid Husain Rizvi	G-16, Nizamuddin West, New Delhi-110013. Mob: 9810019968 Tel./Fax: 41827449	D/411/1989

2. The terms & conditions of the engagement of aforesaid Advocates will be governed by this Department's OM No. 21(4)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

*Inder Kumar*  
15.1.18  
(Inder Kumar)  
Additional Secretary

**Copy to:-**

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General, PS to Solicitor General, PS to All Addl. Solicitors General.
3. The Registrar, Supreme Court of India, New Delhi.
4. The Incharge, Central Agency Section, Supreme Court Compound, New Delhi.
5. All the Branch Secretariats Mumbai, Kolkata, Bengaluru & Chennai.
6. All the 5 Group 'A' and one Group 'C' panel counsel, as above.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Guard File/Judicial Section with 5 spare copies.

*(Signature)*  
(D. Srinivas)  
Section Officer (Judicial)  
Tel. 011-23384945  
Email: judicial-dla@nic.in